

Operators (NSOPs) category at lower import duty and then diverting them for personal use have been reported;

(b) if so, the details thereof; and

(c) the steps taken by Government to revise NSOPs guidelines in order to check such illegal practices?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) It has been informed by the Department of Revenue in 2010 that the custom authorities have come across several cases of misuse of this exemption resulting in several disputes and litigation. In most cases, it appeared that the aircrafts imported under the exemption have not been put to the prescribed use or effectively used privately whereas they are meant to offer public services either as a passenger or charter services.

(c) Ministry has revised the Guidelines for Non Scheduled Operations in 2010 to check illegal practices.

#### **Proposal for naming BIAL Airport**

2641. DR PRABHAKAR KORE: Will the Minister of CIVIL AVIATION be pleased to State:

(a) whether it is a fact that Government of Karnataka has submitted a proposal for naming Bengaluru International Airport Limited (BIAL) as 'Kempegowda International Airport';

(b) if so, the details thereof;

(c) whether Government has taken any steps in this regard;

(d) if so, by what time the new name is likely to be approved; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) Yes, Sir. A, proposal for renaming of Bengaluru International Airport as "Kempegowda International Airport" has been received from the State Government of Karnataka. The above proposal has the approval of both the Karnataka State Legislative Assembly and Karnataka State Legislative Council, passed by way of a Resolution to the above effect.

(c) Action has been taken for inter-ministerial consultations to obtain the views of the concerned Ministries/Departments on the proposal.

(d) and (e) No definite time can be suggested at this stage as the proposal involves inter-ministerial consultations and approval of the Union Cabinet.

**Shortage of aircraft maintenance engineers and aviation universities**

2642. SHRI HUSSAIN DALWAI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the aviation sector is facing shortage of pilots and aircraft maintenance engineers in the country;

(b) if so, the details thereof;

(c) whether the existing aviation universities are in the private sector;

(d) if so, the location of these universities, State-wise;

(e) whether Government propose to set up its own universities to train pilots and technicians in the country; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) Yes, Sir. There is shortage of type rated Commanders in the country due to growth in aviation industry and induction of new aircraft in the fleet of airlines. However, sufficient number of co-pilots are available and employed with the airlines. There is no shortage of Aircraft Maintenance Engineers in the aviation sector.

(c) and (d) As on date, there is no aviation university in the country in the private sector.

(e) and (f) Yes, Sir. Government proposes to set up "National Aviation University" at Indira Gandhi Uran Academy Complex, Fursatganj during the 12th plan.

**Installation of Instrument Landing Systems**

2643. SHRI NAND KUMAR SAI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government proposes to install Instrument Landing Systems